

1	2	3	4
		approach road of NH-27 (Length = 5.40 Km.)	
3. Andhra Pradesh	4-laning of Chilakaluripet-Vijayawada Section of NH-5 (Length = 83.25 Km.)		11360
4. Orissa	4-laning of Jagatpur-Chandikhoh Section of NH-5 (Length = 33.20 Km.)		5836
5. Uttar Pradesh	4-laning of Ghaziabad-Hapur Section of NH-24 including Hapur bypass (Length = 33.00 Km.)		4837

**Violation of Code and Conduct
during Elections**

3582. SHRI NADENDLA BHASKAR RAO : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Election Commission has received complaints for violating the code of conduct by political parties/candidates during the assembly elections held recently;

(b) if so, the details thereof; and

(c) the action being taken by the Election Commission in this regard ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND THE MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) to (c) The requisite information is being collected and will be laid on the Table of the House.

**Facilities to Residential Sports
Schools by SAI**

[Translation]

3583. SHRIMATI SHEELA GAUTAM :
SHRI RAMESHWAR PATIDAR :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Sports Authority of India provides some facilities to the residential sports schools in the country;

(b) if so, the details thereof;

(c) the number of such schools and the locations thereof, State-wise; and

(d) the amount of grant provided to these schools during the year 1997-98 ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) Yes, Sir.

(b) The Sports Authority of India (SAI) provides facilities to identified residential schools adopted by it under National Sports Talent Contest Scheme with the objective of identifying and nurturing talent among young school children in the age group of 9-12 years in identified disciplines.

The adopted schools are provided the following facilities :

- (i) One time infrastructural grant of Rs. 5.00 lakh (Rs. 7.50 lakh for hilly areas) for creation of new or improvement of existing sports facilities.
- (ii) Annual grant of Rs. 50,000/- including Rs. 20,000/- for maintenance of playfields, Rs. 27,500/- for purchase of consumable sports equipment and Rs. 2,500/- for purchase of books and magazines.
- (iii) Expenditure towards their board, lodging, admission in school, TA to the child and an escort, tuition fee, school uniform sports kit, medical and insurance cover etc.

(c) At present, 29 schools and two Akharas have been adopted under the Scheme. The Statewise location of these schools is indicated in the statement enclosed.

(d) During the year 1997-98 a grant of Rs. 333.45 lakh was provided to these schools.

Statement

Sl.No.	Location (State)	No of Schools
1	2	3
1.	Vijayawada (Andhra Pradesh)	1
2.	Bangalore (Karnataka)	1
3.	Kottayam (Kerala)	1
4.	Gumla Ranchi (Bihar)	2
5.	Calcutta Krishna Nagar (West Bengal)	2
6.	Sundergarh (Orissa)	1
7.	Agartala (Tripura)	1
8.	Gangtok (Sikkim)	1
9.	Dehradun Varanasi Lucknow (Uttar Pradesh)	3